

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 101(ND)/2016

IN THE MATTER OF:

Sonai Kumar Punn

.....Petitioner

v.

Planit Travglobal Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397/398

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates

For the Respondent(s) : Mr. Ravi Kapoor & Mr. Sameer Dawar, Advocates for  
Respondent Nos. 1-4  
Mr. Ishaan Madaan, Advocate for Respondent Nos. 5 & 8  
Mr. Shailendra Kumar, Advocate for Respondent No. 11  
Mr. R.S. Bhati, Practicing Company Secretary for  
Respondent No. 12  
Mr. Siddharth Garg, Advocate for Respondent No. 13

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 05.10.2017 as no objection has been raised by the learned counsel for the other side.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

05.09.2017

Vineet